

**From,**

**Krishna Swaroop Dhar Dwivedi, H.J.S.  
I/c Joint Registrar (J) (Services),  
High Court of Judicature at  
Allahabad.**

**To,**

**The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomti Nagar,  
Lucknow.**

**No. 423/Admin.(Services)/2022 Dated: Allahabad: August 25, 2022**

<b>Subject:</b>	<b><u>Regarding One Day Conference on "Sensitization of District Court Judges on Gender Justice and Differently Abled Victims/Survivors of Sexual Abuse", proposed to be held on Sunday, 28 August, 2022 at Gorakhpur.</u></b>
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**Sir,**

With reference to your letter no. Spl. Prog./JTRI-1165 dated 23.08.2022 and in continuation to Court's letter no. 414/Admin.(Services)/2022 dated 23.08.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in enclosed annexures- 01 to 07 for participation in the One Day Conference on "Sensitization of District Court Judges on Gender Justice and Differently Abled Victims/Survivors of Sexual Abuse", scheduled to be held on **Sunday, 28 August, 2022 at Gorakhpur.**

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**sd/-  
I/c Joint Registrar (J) (Services)**

**No. 423(i)/Admin.(Services)/2022 Dated: August 25, 2022**

Copy forwarded for information and necessary action to:-

- 1.** The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
- 2.** The District & Sessions Judges/Principal Judges, Family Courts, **Gorakhpur, Basti, Maharajganj, Deoria, Siddhartha Nagar, Sant Kabir Nagar and Kushi Nagar at Padrauna** with the request to kindly inform the Officers concerned accordingly.
- 3.** **Sri Dharni Dhar Ojha**, Presiding Officer, MACT, Gorakhpur; **Sri Arun Kumar Pathak**, Presiding Officer, MACT, Basti; **Sri Sanjay Kumar Yadav-III**, Presiding Officer, MACT, Maharajganj; **Sri Krishan Yadav**, Presiding Officer, MACT, Deoria; **Sri Sushil Kumar Shashi**, Presiding Officer, MACT, Siddhartha Nagar; **Sri Ashish Jain**, Presiding Officer, MACT, Sant Kabir Nagar; with the request to kindly attend the captioned One Day Conference at Gorakhpur on 28.08.2022.
- 4.** **Sri Kuldeep Saxena**, Presiding Officer, L.A.R.R.A., Gorakhpur; **Sri Virjendra Kumar Singh**, Presiding Officer, L.A.R.R.A., Basti; **Sushri Priti**, Registrar, L.A.R.R.A., Gorakhpur and **Sri Yogendra Pratap Singh**, Registrar, L.A.R.R.A., Basti; with the request to kindly attend the captioned One Day Conference at Gorakhpur on 28.08.2022.
- 5.** **Sri Saket Bihari 'Deepak'**, Presiding Officer, Commercial Court, Gorakhpur and **Sri Birendra Kumar**, Judicial Member, Gorakhpur; with the request to kindly attend the captioned One Day Conference at Gorakhpur on 28.08.2022.
- 6.** The Joint Registrar (J) (Computer), High Court, Allahabad.

**sd/-  
Deputy Registrar (Services)**

**District Court “Gorakhpur”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	TEJ PRATAP TIWARI	District & Sessions Judge	Gorakhpur
2.	ASHOK KUMAR-XI	Addl. District & Sessions Judge	Gorakhpur
3.	JAY PRAKASH	Spl. J. (SC/ST, Pev.of Atroci Act)	Gorakhpur
4.	PRAVEEN KUMAR SINGH-II	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Gorakhpur
5.	SANTOSH KUMAR GAUTAM	Addl. District & Sessions Judge	Gorakhpur
6.	SHASHI BHUSHAN KUMAR SHANDIL	Spl. Judge (E.C. Act)	Gorakhpur
7.	SUBODH VARSHNEY	Addl. District & Sessions Judge	Gorakhpur
8.	RAHUL ANAND	Spl.Judge,Anti Corruption V.B.UPSEB	Gorakhpur
9.	VINAY ARYA	Addl. District & Sessions Judge	Gorakhpur
10.	ABHAY PRAKASH NARAIN	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Gorakhpur
11.	PANKAJ SRIVASTAVA	Addl. District & Sessions Judge	Gorakhpur
12.	OM PRAKASH MISHRA	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
13.	NAWAL KISHORE SINGH	A.D.J. (POCSO)	Gorakhpur
14.	SMT. NAMRATA AGRAWAL	Addl. District & Sessions Judge	Gorakhpur
15.	RAHUL DUBEY	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Gorakhpur
16.	ROHIT SINGH	Addl. District & Sessions Judge	Gorakhpur
17.	SMT. TANU BHATNAGAR	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Gorakhpur
18.	KAMALUDDIN	A.D.J. (FTC)	Gorakhpur
19.	RAMKRIPAL	A.D.J. (FTC)	Gorakhpur
20.	VIKASH SINGH	Judge Small Causes Court	Gorakhpur
21.	JAGANNATH	Chief Judicial Magistrate	Gorakhpur
22.	ARUN KUMAR YADAVA	Civil Judge (Senior Div.)	Gorakhpur
23.	SMT. SWETA CHANDRA	Addl. Chief Judicial Magistrate	Gorakhpur
24.	DEVENDRA KUMAR-II	Secretary	Gorakhpur
25.	DEEPAK NATH SARASWATI	Addl. Civil Judge Sr.Div./ACJM.	Gorakhpur
26.	PRABHASH TRIPATHI	Addl. Civil Judge Sr.Div./ACJM.	Gorakhpur
27.	CHANDAN KUMAR SINGH	Civil Judge (Senior Div.)	(At Bansgaon-Gorakhpur)
28.	AMIT KUMAR	Addl. Civil Judge Sr.Div./ACJM.	Gorakhpur
29.	SAWAN KUMAR VIKAS	Civil Judge (Senior Div.)(FTC)	Gorakhpur
30.	SUSHRI NAGMA KHAN	Civil Judge (J. D.)	Gorakhpur
31.	ANUJ KUMAR SINGH	Judicial Magistrate	Gorakhpur
32.	SMT. AMRISHA SRIVASTAVA	Addl. Civil Judge (J. D.)	Gorakhpur
33.	TARUN KUMAR AGRAWAL	Judicial Magistrate	Gorakhpur
34.	ARPIT PANWAR	Addl. Civil Judge (J. D.)	Gorakhpur
35.	SACHIN VERMA	Judicial Magistrate	Gorakhpur
36.	MOHIT KUMAR PRASAD	Addl. Civil Judge (J. D.)	Gorakhpur
37.	NAPENDRA KUMAR	Addl. Civil Judge (J. D.)	Gorakhpur
38.	PRATEEK TRIPATHI	Nyayadhikari, Gram Nyayalaya	(At Chauri Chaura-Gorakhpur)
39.	SUSHRI ROHINI UPADHYAY	Addl. Civil Judge (J. D.)	Gorakhpur
40.	SMT. JYOTI VERMA	Addl. Civil Judge (J. D.)	Gorakhpur
41.	ARVIND KUMAR MADHESHIYA	Addl. Civil Judge (J. D.)	(At Bansgaon-Gorakhpur)
42.	ASHUTOSH VERMA	Addl. Civil Judge (J. D.)	Gorakhpur
43.	ASHWANI KUMAR	Addl. Civil Judge (J. D.)	Gorakhpur
44.	VIPIN KUMAR CHAURASIYA	Civil Judge (J. D.)	(At Bansgaon-Gorakhpur)
45.	SUSHRI AVANTIKA TRIPATHI	Addl. Civil Judge (J. D.)	Gorakhpur
46.	ANSHUMAN	Addl. Civil Judge (J. D.)	Gorakhpur
47.	RAHUL ANAND	Nyayadhikari, Gram Nyayalaya	(At Campierganj-Gorakhpur)
48.	SUSHRI SANGEETA GAUR	Civil Judge (J. D.) (FTC)	Gorakhpur
49.	SMT. SHASHI KIRAN	Civil Judge (J. D.) (FTC)	Gorakhpur
50.	ASHUTOSH KHARWAR	Nyayadhikari, Gram Nyayalaya	(At Gola-Gorakhpur)

**Family Court “Gorakhpur”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	MANOJ KUMAR SINGH GAUTAM	Principal Judge, Family Court	Gorakhpur
2.	SMT. RENU SINGH	Addl. Principal Judge, Family Court	Gorakhpur
3.	SUBHASH CHANDRA YADAV	Addl. Principal Judge, Family Court	Gorakhpur

**Motor Accident Claims Tribunal “Gorakhpur”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	DHARNI DHAR OJHA	Presiding Officer	Gorakhpur

**Land Aqiu, Rehab & Resettlement Auth. “Gorakhpur”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	KULDEEP SAXENA	Presiding Officer	Gorakhpur
2.	SUSHRI PRITI	Registrar	Gorakhpur

**Commercial Court“Gorakhpur”**

<b>Sl. No.</b>	<b>Name of officers</b>	<b>Designation</b>	<b>District</b>
1.	SRI SAKET BIHARI 'DEEPAK	Presiding Officer	Gorakhpur

**Commercial Tax Tribunal Gorakhpur”**

<b>Sl. No.</b>	<b>Name of officers</b>	<b>Designation</b>	<b>District</b>
1.	SRI BIRENDRA KUMAR	Judicial Member	Gorakhpur

**District Court “Basti”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	VINOD KUMAR-III	District & Sessions Judge	Basti
2.	RAMAYAN SHARMA	Addl. District & Sessions Judge	Basti
3.	SUNIL KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Basti
4.	SMT. MEENU SHARMA	Addl. District & Sessions Judge	Basti
5.	SHEO CHAND	Spl. Judge (E.C. Act)	Basti
6.	AMIT VERMA	Addl. District & Sessions Judge	Basti
7.	PRABHA NATH TRIPATHI	Addl. District & Sessions Judge	Basti
8.	AVINASH CHANDRA MISHRA	Addl. District & Sessions Judge	Basti
9.	ANIL KUMAR KHARWAR	A.D.J. (FTC)	Basti
10.	RAJANEESH KUMAR MISHRA	A.D.J. (FTC)	Basti
11.	SMT. TARKESHWARI SINGH	Chief Judicial Magistrate	Basti
12.	ASHISH KUMAR RAI	Civil Judge (S D)	Basti
13.	AMIT MISHRA	Addl. Chief Judicial Magistrate	Basti
14.	UMESH YADAV	Secretary	Basti
15.	SUSHRI ARPITA YADAV	Addl. Civil Judge (S D) / ACJM.	Basti
16.	ALOK VERMA	Civil Judge (S D)	Basti
17.	SUSHRI SHOBHA BHATI	Civil Judge (Junior Div.)	Basti
18.	VINOD KUMAR YADAV	Judicial Magistrate	Basti
19.	SUSHRI DIKSHA AGARWAL	Civil Judge (JD)	(At Khalilabad at Basti)
20.	PANKAJ KUMAR PANDEY	Judicial Magistrate	Basti
21.	SUSHRI SHWETA TRIPATHI	Addl. Civil Judge (JD)	Basti
22.	SUSHRI DIKSHA TRIPATHI	Addl. Civil Judge (JD)	Basti
23.	SUSHRI INDU YADAV	Addl. Civil Judge (JD)	Basti
24.	SUSHRI SHASHIPRABHA CHAUDHARI	Civil Judge (JD) (FTC)	Basti
25.	ABHISHEK KUMAR	Civil Judge (JD) (FTC)	Basti

**Family Court “Basti”**

<b>Sl. No.</b>	<b>Name of officers</b>	<b>Designation</b>	<b>District</b>
1.	SMT. ANITA RAJ	Principal Judge, Family Court	Basti
2.	SMT. ANJU KANAUIA	Addl. Principal Judge, Family Court	Basti

**Motor Accident Claims Tribunal “Basti”**

<b>Sl. No.</b>	<b>Name of officers</b>	<b>Designation</b>	<b>District</b>
1.	SRI ARUN KUMAR PATHAK	Presiding Officer	Basti

**Land Aqai, Rehab & Resettlement Auth. “Basti”**

<b>Sl. No.</b>	<b>Name of officers</b>	<b>Designation</b>	<b>District</b>
1.	SRI VIRJENDRA KUMAR SINGH	Presiding Officer	Basti
2.	SRI YOGENDRA PRATAP SINGH	Registrar	Basti

**District Court “Maharajganj”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	JAI PRAKASH TIWARI	District & Sessions Judge	Maharajganj
2.	SUNDER LAL	Addl. District & Sessions Judge	Maharajganj
3.	PAWAN KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Maharajganj
4.	VINAY KUMAR SINGH-II	A.D.J. (POCSO)	Maharajganj
5.	ANIL KUMAR SETH	Addl. District & Sessions Judge	Maharajganj
6.	CHANDRA MOHAN SRIVASTAVA	A.D.J. (FTC)	Maharajganj
7.	KAMLESHWAR PANDEY	A.D.J. (FTC)	Maharajganj
8.	DR. SURESH KUMAR	Chief Judicial Magistrate	Maharajganj
9.	SMT. ASTHA SRIVASTAVA	Secretary	Maharajganj
10.	ASGAR ALI	Addl. Civil Judge (Senior Div.)	Maharajganj
11.	BALWANT KUMAR BHARATI	Civil Judge (Senior Div.)(FTC)	Maharajganj
12.	SAURABH PANDEY	Nyayadhikari, Gram Nyayalaya	(At Nautanwa-Maharajganj)
13.	DEVESH TRIPATHI	Civil Judge (Junior Div.)	(At Pharenda-Maharajganj)
14.	PRABHAT KUMAR SINGH	Nyayadhikari, Gram Nyayalaya	(At Nichlaul-Maharajganj)
15.	SUSHRI SHWETA SONI	Judicial Magistrate	Maharajganj

**Family Court “Maharajganj”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	SUNIL KUMAR-IV	Principal Judge, Family Court	Maharajganj

**Motor Accident Claims Tribunal “Maharajganj”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	SRI SANJAY KUMAR YADAV-II	Presiding Officer	Maharajganj

**District Court “Deoria”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	JAI PRAKASH YADAV	District & Sessions Judge	Deoria
2.	SMT. INDIRA SINGH	Addl. District & Sessions Judge	Deoria
3.	SMT. CHHAYA NAIN	Spl. J. (SC/ST, Pev.of Atroci Act)	Deoria
4.	RAKESH PATEL	A.D.J. (POCSO)	Deoria
5.	SHASHWATA PANDEY	Addl. District & Sessions Judge	Deoria
6.	AJAY KUMAR	Spl. Judge (E.C. Act)	Deoria
7.	SANJAY KUMAR SINGH-III	A.D.J. (FTC)	Deoria
8.	ASHOK KUMAR DUBEY-II	A.D.J. (FTC)	Deoria
9.	SURYA KANT DHAR DUBEY	Chief Judicial Magistrate	Deoria
10.	VIVEK KUMAR SINGH-II	Civil Judge (Senior Div.)	Deoria
11.	SUNDAR PAL	Addl. Chief Judicial Magistrate	Deoria
12.	SMT. ISHRAT PARVEEN FARUQUI	Secretary	Deoria
13.	GYANENDRA KUMAR	Civil Judge (Senior Div.)(FTC)	Deoria
14.	SHRIKANT GAURAV	Civil Judge (Junior Div.)	Deoria
15.	ANKIT RAJ SINGH	Judicial Magistrate	Deoria
16.	SMT. NEELAM VERMA	Addl. Civil Judge (JD)	Deoria
17.	NAVNEET KUMAR	Addl. Civil Judge (JD)	Deoria
18.	ATUL	Addl. Civil Judge (JD)	Deoria
19.	MANOJ KUMAR YADAV	Civil Judge (JD) (FTC)	Deoria
20.	RUPANSHU ARYA	Civil Judge (JD) (FTC)	Deoria

**Family Court “Deoria”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	MOHAN LAL VISHWAKARMA	Principal Judge, Family Court	Deoria
2.	GYAN PRAKASH SINGH	Addl. Principal Judge, Family Court	Deoria
3.	SMT. SAKSHI SHARMA	Addl. Principal Judge, Family Court	Deoria
4.	VIKASH KUMAR-II	Addl. Principal Judge, Family Court	Deoria

**Motor Accident Claims Tribunal “Deoria”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	KRISHAN YADAV	Presiding Officer	Deoria

**District Court “Siddharth Nagar”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	PRAMOD KUMAR SHARMA	District & Sessions Judge	Siddharth Nagar
2.	SHAKEEL-UR-RAHMAN KHAN	Addl. District & Sessions Judge	Siddharth Nagar
3.	ASHOK KUMAR-IX	Spl. J. (SC/ST, Pev.of Atroci Act)	Siddharth Nagar
4.	MOHD. SAPHEEK	Addl. District & Sessions Judge	(At Bansi-Siddharth Nagar)
5.	PRAMOD KUMAR SINGH-II	A.D.J. (POCSO)	Siddharth Nagar
6.	HIMANSHU DAYAL SRIVASTAVA	Addl. District & Sessions Judge	Siddharth Nagar
7.	KAMESH SHUKLA	A.D.J. (FTC)	Siddharth Nagar
8.	BRIJESH KUMAR-II	A.D.J. (FTC)	Siddharth Nagar
9.	CHANDRA MANI	Secretary	Siddharth Nagar
10.	SMT. SHRADDHA BHARTIYA	Chief Judicial Magistrate	Siddharth Nagar
11.	SANDEEP PAARCHA	Civil Judge (Senior Div.)	Siddharth Nagar
12.	SAURABH OJHA	Civil Judge (Junior Div.)	(At Bansi-Siddharth Nagar)
13.	SUSHRI MANISHA GUPTA	Civil Judge (Junior Div.)	Siddharth Nagar
14.	NAVNEET KUMAR SINGH	Judicial Magistrate	Siddharth Nagar
15.	SMT. ASHUNAINA MAURYA	Civil Judge (Junior Div.)(FTC)	Siddharth Nagar
16.	SUSHRI SHWETA VISHWAKARMA	Civil Judge (Junior Div.)(FTC)	Siddharth Nagar
17.	AKHILESH PATEL	Civil Judge (Junior Div.)	(At Dumariaganj-Siddharth Nagar)

**Family Court “Siddharth Nagar”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	ANGAD PRASAD-I	Principal Judge, Family Court	Siddharth Nagar
2.	KM. RINKU	Addl. Principal Judge, Family Court	Siddharth Nagar

**Motor Accident Claims Tribunal “Siddharth Nagar”**

<b>Sl. No.</b>	<b>Name of officers</b>	<b>Designation</b>	<b>District</b>
1.	SRI SHUSHIL KUMAR SHASHI	Presiding Officer	Siddharth Nagar

**District Court “Sant Kabir Nagar”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	LAKSHMI KANT SHUKLA	District & Sessions Judge	(At SantKabirN at Khalilabad)
2.	ANIL KUMAR VASHISTHA	Addl. District & Sessions Judge	Sant Kabir Nagar
3.	DINESH PRATAP SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Sant Kabir Nagar
4.	JAINUDDIN ANSARI	A.D.J. (POCSO)	(At SantKabirN at Khalilabad)
5.	KASHIF SHEIKH	A.D.J. (FTC)	Sant Kabir Nagar
6.	MAHENDRA KUMAR SINGH	Chief Judicial Magistrate	(At SantKabirN at Khalilabad)
7.	HARIKESH KUMAR	Civil Judge (Senior Div.)	Sant Kabir Nagar
8.	SMT. MEENAKSHI SONKAR	Secretary	Sant Kabir Nagar
9.	SMT. SHWETA SRIVASTAVA	Civil Judge (Senior Div.)(FTC)	Sant Kabir Nagar
10.	MOHAMMED FARAZ HUSAIN	Civil Judge (Junior Div.)(FTC)	Sant Kabir Nagar

**Family Court “Sant Kabir Nagar”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	RAM NAGINA YADAV	Principal Judge, Family Court	Sant Kabir Nagar
2.	SMT. MIRZA ZEENAT	Addl. Principal Judge, Family Court	Sant Kabir Nagar

**Motor Accident Claims Tribunal “Sant Kabir Nagar”**

<b>Sl. No.</b>	<b>Name of officers</b>	<b>Designation</b>	<b>District</b>
1.	SRI ASHISH JAIN	Presiding Officer	Sant Kabir Nagar

**District Court “Kushi Nagar at Padrauna”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	ASHOK KUMAR SINGH-VII	District & Sessions Judge	Kushi Nagar at Padrauna
2.	RAM ICHCHHUK YADAV	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
3.	SUNIL KUMAR YADAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Kushi Nagar at Padrauna
4.	VIJAY KUMAR HIMANSHU	Addl. District & Sessions Judge	Kushi Nagar at Padrauna
5.	SHYAM MOHAN JAISWAL	A.D.J. (FTC)	Kushi Nagar at Padrauna
6.	AMIT KUMAR TIWARI	A.D.J. (POCSO)	Kushi Nagar at Padrauna
7.	MADAN MOHAN	A.D.J. (FTC)	Kushi Nagar at Padrauna
8.	RAVI KANT YADAV	Chief Judicial Magistrate	Kushi Nagar at Padrauna
9.	PRASHANT KUMAR-II	Secretary	Kushi Nagar at Padrauna
10.	DINESH KUMAR-II	Civil Judge (Senior Div.)	(At Kasia-Kushi Nagar)
11.	SUSHRI KAVITA SINGH	Civil Judge (Senior Div.)(FTC)	Kushi Nagar at Padrauna
12.	SUNIL KUMAR TRIPATHI	Addl. Chief Judicial Magistrate	(At Kasia-Kushi Nagar)
13.	NAVANIT KASYAP	Civil Judge (Junior Div.)	(At Kasia-Kushi Nagar)
14.	SMT. SHWETA TIWARI	Addl. Civil Judge (Junior Div.)	(At Kasia-Kushi Nagar)
15.	MANISH KUMAR YADAV	Civil Judge (Junior Div.)	Kushi Nagar at Padrauna
16.	SUSHRI KARISHMA JAISWAL	Judicial Magistrate	Kushi Nagar at Padrauna
17.	RANANJAY SINGH	Addl. Civil Judge (Junior Div.)	(At Kasia-Kushi Nagar)

**Family Court “Kushi Nagar at Padrauna”**

<b>Sl. No.</b>	<b>Name of officers</b> Sri/ Smt. Ms.	<b>Designation</b>	<b>District</b>
1.	RAVI NATH	Principal Judge, Family Court	Kushi Nagar at Padrauna
2.	DINESH PAL YADAV	Addl. Principal Judge, Family Court	Kushi Nagar at Padrauna